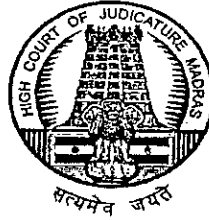


R.O.C.No.3706/2017/RG-B2,
R.O.C.No.67877/2017-B2 &
R.O.C.No.69808-A/2017-B2



SENIOR CIVIL JUDGE
TRANSFER & POSTINGS

NOTIFICATION No. 170 / 2017

The Government in G.O.Ms.No.785, Home (Courts-III) Department, dated 16.11.2016, have issued orders sanctioning the constitution of a Sub Court at Kangeyam in Tiruppur District.

Tmt. G.Bhuvanewari, Senior Civil Judge, functioning on deputation as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur, is transferred and posted as Sub Judge, Kangeyam, in Tiruppur District, in the aforesaid newly sanctioned Court.

HIGH COURT, MADRAS.
DATED: 04.10.2017.

Dr. J. L. M. C. (A) 10/17
REGISTRAR GENERAL

To:

1. Tmt. G. Bhuvanewari, Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur.
2. The Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur.
3. The Principal District Judge, Tiruppur.
4. The Commissioner, Corporation of Tiruppur, Tiruppur.
5. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A&E), Chennai-18.
6. The Treasury Officer, District Treasury, Tiruppur.

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to the Hon'ble Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.

5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
7. The Registrar (Judicial), High Court, Madras.
8. The Registrar (Vigilance), High Court, Madras (12 copies).
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar -I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
25. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
26. The Deputy Director, Regional Centre of Judicial Academy, No.251, Scheme Road, Race Course, Coimbatore - 641 018.
27. The Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Alagar Koil Road, K.Pudur, Madurai-625 002.
28. The Chief Accounts Officer, High Court, Madras.
29. The Assistant Registrar, Admn.II / Admn.III / Admn.IV / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
30. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / B7 / 'J' / Library / Stationery Sections / Legal Cell / Server Room, High Court, Madras.
31. The Technical Director, NIC, High Court, Madras.
32. The Record Keeper, A.D. Records, High Court, Madras.

+ Spare 5.

R.O.C.No.3706/2017/RG-B2,
R.O.C.No.67877/2017-B2 &
R.O.C.No.69808-A/2017-B2



OFFICIAL MEMORANDUM

Sub: Courts and Judges – Senior Civil Judges – Transfer and postings -
Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 170 / 2017, dated: 04.10.2017.

Tmt. G.Bhuvaneswari, Senior Civil Judge, functioning on deputation as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur, who has been transferred and posted as Sub Judge, Kangeyam in Tiruppur District in the newly sanctioned Court, vide High Court's Notification cited above, is required to hand over charge of her present post to the Commissioner, Corporation of Tiruppur, Tiruppur, on 06.10.2017 A.N., and assume charge of her new post on 07.10.2017 F.N., (Saturday).

As the inauguration of the Sub Court at Kangeyam in Tiruppur District, is scheduled to be held on 07.10.2017 F.N., (Saturday), Tmt. G.Bhuvaneswari, is required to report to the Principal District Judge, Tiruppur, on 06.10.2017 A.N., in connection with the inauguration of the said newly sanctioned Court.

HIGH COURT, MADRAS.
DATED: 04.10.2017.

R. J. M. C.
04/10/17
REGISTRAR GENERAL

To:

1. Tmt. G.Bhuvaneswari, Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur.
2. The Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur.
3. The Principal District Judge, Tiruppur.
4. The Commissioner, Corporation of Tiruppur, Tiruppur.
5. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A&E), Chennai-18.
6. The Treasury Officer, District Treasury, Tiruppur.

Copy To:

The Record Keeper, A.D. Records, High Court, Madras.